

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

C.A. No. 108/2009

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

EPI Clue Frozen Foods & Beverages Applicant

Versus

Carrier Refrigeration Pvt. Ltd. & Ors. ... Respondents

Appearances : Shri M. Padhi with Shri P. Sahani, Advocates for the
Applicant.

ORAL ORDER

7th October, 2010

Fresh Notice be issued to the respondent.

List the matter on 22nd November, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

UTPE 154/2007

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

The Director General (Investigation
and Registration) [the DG]

.... Complainant

Versus

M/s. Standard Chartered Bank

... Respondent

Appearances : Shri R.D. Makheeja, Advocate for the DG.

Shri Vaibhav Arora, Advocate for the Respondent.

ORAL ORDER

7th October, 2010

Notice of Enquiry has already been issued. Reply shall be filed within four weeks.

List the matter on 22nd November, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

UTPE 155/2007

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

The Director General (Investigation
and Registration) [the DG]

.... Complainant

Versus

M/s. Standard Chartered Bank

... Respondent

Appearances : Shri R.D. Makheeja, Advocate for the DG.

Shri Vaibhav Arora, Advocate for the Respondent.

ORAL ORDER

7th October, 2010

Notice of Enquiry has already been issued. Reply shall be filed within four weeks.

List the matter on 22nd November, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

R.A. No. 03/2010 IN
UTPE 170/1995

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Smt. S. Aggarwal Complainant

Versus

Ansal Properties & Industries Ltd. ... Respondent

Appearances : Shri R.D. Makheeja, Advocate for Shri W.A. Nomani,
Advocate for the Complainant.

Shri Awtar Singh, Advocate for the Respondent.

ORAL ORDER

7th October, 2010

List the matter on 2nd December, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

C.A. 56/2002

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

R.K. Bhandari & Ors. Applicants

Versus

Ghaziabad Development Authority ... Respondent

Appearances : Ms. Shweta Kapoor, Advocate for the Applicants.

Ms. Reena Singh, Advocate for the Respondent.

ORAL ORDER

7th October, 2010

The C.A. has been restored vide order dated 21.07.2010.

List the matter on 22nd November, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

M.A. 12/2010

M.A. 13/2010

M.A. 14/2010

M.A. 18/2010

IN

RTPE 32/2006

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

The Director General (Investigation
and Registration) [the DG] Complainant

Versus

Gujarat Ambuja Cement Ltd. ... Respondent

Appearances : Shri R.D. Makheeja, Advocate for the DG.

Shri A.N. Haksar, Senior Advocate with Shri U.A. Rana,
Advocate for Respondent No. 1 and Ms. Minal,
Advocate for Respondent No. 2.

Ms. Rita Kumar, Advocate for Respondent No. 3.

ORAL ORDER

7th October, 2010

The application filed for amendment of cause-title i.e. M.A. No. 18/2010,
is allowed. The amended cause-title shall be filed by respondent No. 3 within a
week.

Learned counsels for respondents Nos. 1 and 2 seek permission to file
applications for change of the name of respondents Nos. 1 and 2. The permission
is granted. Let the same be done within a week.

Replies to M.As. Nos. 12, 13 and 14 of 2010 shall be filed within four weeks.

List the matter on 22nd November, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

M.A. No. 14/2008

IN

UTPE 13/2007

C.A. 54/2004

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

J.V.C. Industrial Corporation Complainant

Versus

Exide Industries Ltd. ... Respondent

Appearances : Shri Sidharth Yadav, Advocate for the Complainant.

Shri Akshaya Ringe, Advocate for the Respondent.

ORAL ORDER

7th October, 2010

A prayer for adjournment is made on behalf of the respondent.

List the matter on 9th December, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

C.A. No. 61/2007

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

The Director General (Investigation
and Registration) [the DG] Complainant

Nand Kishore ... Applicant

- Versus -

Tempo Automobiles Pvt. Ltd. & Ors. ... Respondents

Appearances : Shri Rakesh Vashishth, ADG for the DG.

Shri Narang Lal, Advocate for the Complainant

Shri M. Yogesh Khanna, Advocate for the Respondents.

ORAL ORDER

7th October, 2010

Status Report shall be filed by Shri C. Shanmugam, ADG, within three
days.

List the matter on 26th November, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

R.A. 14/2010

IN

UTPE 131/2007

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

The Director General (Investigation
and Registration) [the DG]

.... Complainant

Versus

Cipla Ltd.

... Respondent

Appearances : Shri R.D. Makheeja, Advocate for the DG.

Shri Avijit Bhattacharjee with Ms. Ananya Kar,
Advocates for the Informant.

ORAL ORDER

7th October, 2010

Reply by the DG shall be filed in the course of the day, as undertaken.

The matter shall be listed on 9th December, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

M.A. No. 13/2009

IN

C.A. 167/2006

RTPE 57/2006

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Mrs. Shalu Jain & Anr.

.... Complainants

Versus

M/s. Ansal Properties & Infrastructure Ltd.

... Respondent

Appearances : Shri Anubhav Mehrotra, Advocate for the Complainants.

Shri Awtar Singh, Advocate for the Respondent.

ORAL ORDER

7th October, 2010

List the matter on 2nd December, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

M.A. No....

IN

30(66)UTPE/2005

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Prem Prakash Complainant

Versus

Torrent Pharmaceuticals Ltd. & Ors. ... Respondents

Appearances : Ms. Prabjyot K. Chadha, Advocate for the Complainant.

Shri V.S. Chauhan with Shri N. Chaudhary, Advocates for
the Respondents.

ORAL ORDER

7th October, 2010

At the request of the learned counsel for the complainant, the matter is
adjourned to 26th November, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

R.A. No. 16/2008

RTPE 16/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Sheela Dutta & Anr. Complainants

Versus

Dalmia Resorts International (P) Ltd. & Anr. ... Respondents

Appearances : Shri Lalit Trakru, Advocate for the Complainants.

ORAL ORDER

7th October, 2010

Issue Notice of this application to the respondent.

List the matter on 26th November, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

M.A. No. 14/2010

C.A. 105/2009

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Jushin Enterprises Applicant

Versus

The Incharge
D2D Express Cargo & Ors. ... Respondents

Appearances : Ms. Kiran Singh, Advocate for the Applicant.

ORAL ORDER

7th October, 2010

This application for amendment shall be considered along with the question of maintainability of the application on 26th November, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

MTPE 01/2008

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

The Director General (Investigation
and Registration) [the DG]

.... Complainant

Versus

M/s. Indraprastha Gas Ltd.

... Respondent

Appearances : Shri R.D. Makheeja, Advocate for the DG.

Shri K.K. Rai, Senior Advocate with Shri Saurav Agarwal
and Shri Shiv Pandey, Advocates for the Respondent.

ORAL ORDER

7th October, 2010

Reply shall be filed by the DG within three weeks.

List the matter on 25th November, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

R.A. 10/2010

IN

C.A. 56/2003

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Vasu Saxena Applicant

Versus

Vacation Club International (P) Ltd. & Ors. ... Respondents

Appearances : Shri Neeraj Kumar Jha, Advocate for the Applicant.

ORAL ORDER

7th October, 2010

Issue Notice to the respondent as it appears that no notice has been issued to the respondent after restoration of the matter.

List the matter on 26th November, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

R.A. No. 17/2010

IN

C.A. No. 446/1998

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Indian Hotel Co. Ltd. Applicant

Versus

Berg. & Co. & Ors. ... Respondents

Appearances : Ms. Meenakshi Midha, Advocate for Shri Niraj Singh,
Advocate for the Applicant.

Shri Akshay Singh, Advocate for Respondents Nos. 4,
8 and 9.

ORAL ORDER

7th October, 2010

Respondents Nos. 1, 4, 6, 8 and 9 have already been deleted from the array of the respondents. Therefore, no notice need be sent to them in future.

A prayer for adjournment is made on behalf of the applicant.

List the matter on 10th December, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

UTPE 102/2005

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

The Director General (Investigation
and Registration) [the DG]

.... Complainant

Versus

Colorplus Fashioners Ltd.

... Respondent

Appearances : Shri V.K. Mehta, Advocate for the DG.

Shri Vivek Singh, Advocate for the Respondent.

ORAL ORDER

7th October, 2010

The defect in the affidavit of Shri Girish Luthra shall be rectified within
three weeks.

List the matter on 29th November, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

C.A. 362/1999

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Ashwani Khemka Applicant

Versus

M/s. General Motors (I) Ltd. & Anr. ... Respondents

Appearances : Shri Nishant Kumar, Advocate for the Applicant.
Shri Vikram Dhokalia, Advocate for Respondent No. 1.
Shri C.M. Sharma, Advocate for Respondent No. 2 along
with R.W.2.

ORAL ORDER

7th October, 2010

The admission/denial of R.W.1 shall be held on 22nd October, 2010 at
2:00 P.M.

Thereafter the matter shall be listed on 25th November, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBUNAL
NEW DELHI

C.A. 80/2004

CORAM

Hon'ble Dr. Justice Arijit Pasayat
Chairman

Hon'ble Shri Rahul Sarin
Member

Hon'ble Ms. Pravin Tripathi
Member

In the matter of :

Gurdayal Singh Applicant

Versus

Ghaziabad Development Authority ... Respondent

Appearances : Shri Saurabh Mehra, Advocate for the Applicant.

Ms. Reena Singh, Advocate for the Respondent.

ORAL ORDER

7th October, 2010

The matter shall be listed on 22nd November, 2010.

[Dr. Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member